

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION No- 575**  
ANSWERED ON- 07/02/2024

**ALLOCATION OF FUNDS TO MAHARASHTRA AND KERALA**

575. SHRI AJAY PRATAP SINGH:  
DR. ANIL SUKHDEORAO BONDE:  
SHRI BRIJ LAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) Whether the funds allotted to the States of Maharashtra and Kerala under various schemes of Ministry of Road Transport & Highways during the period of 2019-2024 is higher as compared to recent past;
- (b) if so, the allotment of funds thereof annually for last five years;
- (c) Whether Government has approved any special project in roads and highways for Maharashtra and Kerala during the last five years; and
- (d) if so, the details thereof annually during the period last five years?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). Expenditure on development and maintenance of NHs has increased in the entire country during the period 2019-2024 including the States of Maharashtra and Kerala.

(b) Depending upon the assessed expenditure in a particular year in projects, allocations are made to administrative field units. Year-wise details of expenditure incurred for development and maintenance of NHs in the States of Maharashtra and Kerala during the last five years are as under:-

<b>Amount in Rs. Crore</b>		
	<b>Maharashtra</b>	<b>Kerala</b>
<b>Year</b>	<b>Expenditure</b>	<b>Expenditure</b>
<b>2018-19</b>	23,024	1,969
<b>2019-20</b>	24,094	1,265
<b>2020-21</b>	20,783	12,831
<b>2021-22</b>	18,646	10,136
<b>2022-23</b>	18,335	3,994

(c) & (d) The development and maintenance of National Highways (NHs) is a continuous process. The construction works on NHs are taken up from time to time as per traffic demand, availability of funds and inter-se priority to keep the NHs in traffic worthy conditions. The details of construction works approved in the States of Maharashtra and Kerala during the last five years are as under:-

Year	Maharashtra			Kerala		
	Nos.	Length (Km)	Sanction Cost (Rs. in Crore)	Nos.	Length (Km)	Sanction Cost (Rs. in Crore)
2018-19	19	617	9197	9	141	1692
2019-20	118	1822	8049	11	175	294
2020-21	59	1044	6893	8	108	2229
2021-22	52	1190	18408	15	357	26876
2022-23	66	1109	19463	12	237	27513

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